

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 30694/2018

(Arising out of impugned final judgment and order dated 02-01-2018 in MP No. 1479/2017 passed by the High Court Of M.p At Indore)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

VINOD SHARMA & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.122657/2018-CONDONATION OF DELAY IN FILING)

Date : 10-09-2018 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. Maninder Singh, ASG
Mr. R. Balasubramaniam, Adv.
Mr. Amarjeet Singh, Adv.
Mr. Anmol Chandan, Adv.
Ms. Ashita Chawla, Adv.
Mr. Prabhas Bajaj, Adv.
Ms. Kanika Saran, Adv.
Mrs. Anil Katiyar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Post the matter after the Reference in M. Nagaraj & Ors. Vs. Union of India & Ors. [(2006) 8 SCC 212] is answered.

(JAYANT KUMAR ARORA)
COURT MASTER

(RENU DIWAN)
ASSISTANT REGISTRAR